COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 311 OF 2016 & IA NO. 640 OF 2016

Dated: 8th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Rimjhim Ispat Ltd.

...Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. D.D. Chopra

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Umesh Prasad Mr. Mohit Rai for R.1

Mr. Pradeep Misra

Mr. Shashank Pandit for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **25.01.2018**.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/ss